

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1

MP/ CP(IB) 13 of 2020

Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.02.2021

Name of the Company:

PPG Asian Paints Pvt Ltd

V/s

Rajpal Abhikaran Pvt Ltd

Section:

7 of the Insolvency and Bankruptcy Code, 2016

ORDER

Learned Counsel Mr. M.K. Shah appeared for the Financial Creditor.

No one appeared for the Corporate Debtor.

At the request of the Financial Creditor, the matter stands adjourned.

The matter to appear on 19.03.2021


(MADAN B GOSAVI)
MEMBER (JUDICIAL)

Dated this the 11th day of February, 2021